

SCHEDULE I

Stamp duty to
be affixed as
in force in the
State in which
it is to be
issued.

(NAME OF THE ISSUING COMPANY/INSTITUTION)

SERIAL No.

Issued at : _____ Date of issue : _____
(PLACE)

Date of Maturity : _____ without days of grace.

(If such date happens to fall on a holiday, payment shall be made on the immediate preceding working day)

For value received _____ hereby
(NAME OF THE ISSUING COMPANY/INSTITUTION)

promises to pay _____ or order on the
(NAME OF THE INVESTOR)

maturity date as specified above the sum of Rs. _____

(in words) upon presentation and surrender of this Commercial Paper to

(NAME OF THE ISSUING AND PAYING AGENT)

For and on behalf of _____
(NAME OF THE ISSUING COMPANY/INSTITUTION)

AUTHORISED SIGNATORY

AUTHORISED SIGNATORY

ALL ENDORSEMENTS UPON THIS COMMERCIAL PAPER MUST BE CLEAN AND DISTINCT.

EACH ENDORSEMENT SHOULD BE WRITTEN WITHIN THE SPACE ALLOTTED.

Pay to _____ or order
(NAME OF TRANSFEREE)

the amount within named.

For and on behalf of

(NAME OF THE TRANSFEROR)

-
1. “
 2. ”
 3. ”
 4. “
 5. “
 6. “
 7. “
 8. “